

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2137**

**TO BE ANSWERED ON THE 19<sup>TH</sup> MARCH, 2025/ PHALGUNA 28, 1946 (SAKA)**

**WELFARE OF CAPFs PERSONNEL**

**2137 # SHRI ADITYA PRASAD:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the schemes being implemented by Government for the welfare of Central Armed Police Force (CAPFs) personnel, the details thereof;**

**(b) the date on which Ayushman CAPF health scheme was launched in CAPF and the persons to be benefited from this scheme; and**

**(c) the number of Ayushman CAPF cards currently issued under this scheme?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a): The details of the various schemes and the initiatives being taken by the Government for the welfare of Central Armed Police Force personnel are annexed.**

**(b): Ayushman CAPF as an initiative was launched on January 23, 2021 for providing cashless and paperless medical treatment at empaneled private and government hospitals across India to the serving personnel of Central Armed Police Forces, Assam Rifles, National Security Guard & National Disaster Response Force and their dependents.**

**(c): 41,79,361 Ayushman CAPF Cards (ID) have been generated.**

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The Government of India has taken several welfare initiatives for the personnel of the Central Armed Police Forces (CAPFs) and their families. These initiatives encompass financial assistance, educational support, housing, and rehabilitation services.

- **Ayushman CAPF:** It is an initiative launched by the Government of India under the Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB PM-JAY) specifically for personnel of the Central Armed Police Forces (CAPFs) and their families. It provides cashless and paperless medical treatment at empanelled private and government hospitals across India
- **Ex-Gratia Payments:** In the unfortunate event of death due to accidents during duty, CAPF personnel's next of kin receive ₹25 lakh. For deaths resulting from acts of violence by terrorists or during enemy action, the compensation is ₹35 lakh.
- **Accidental death insurance coverage under CAPF salary package scheme:** This policy offers financial support to the families of personnel who lose their lives in the line of duty.
- **Prime Minister's Scholarship Scheme (PMSS):** Launched to encourage higher technical and professional education among the wards and widows of CAPF and Assam Rifles personnel, the scheme offers 2,000 scholarships annually (1,000 for boys and 1,000 for girls). The scholarship amounts are ₹3,000 per month for girls and ₹2,500 per month for boys, disbursed annually as ₹36,000 and ₹30,000, respectively.

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- **Contributory Welfare Fund:-** Necessary guidelines issued to bring uniformity in payout to the Next of Kins (NoKs) of deceased CAPF personnel from Contributory Welfare Fund.
- **Quota for wards of CAPF:-** 26 seats in MBBS & 03 seats in BDS have been reserved for the wards of serving/deceased CAPFs & AR personnel.
- **CAPF e-Awas Portal:** A dedicated online platform facilitates the registration and allotment of residential quarters to CAPF personnel. The portal also provides services such as retention and regularization of accommodations.
- **Welfare and Rehabilitation Board (WARB):** Established to oversee the welfare and rehabilitation of retired CAPF personnel and their families, including the next of kin of deceased or disabled personnel, WARB operates through State and District Welfare Officers across the country.
- **“CAPF Punarvaas” scheme:** - A “CAPF Punarvaas” scheme was launched by linking Private Security Agencies (Regulation) Act (PSARA) website with WARB website where the data of retired and willing Ex-CAPF/AR personnel is made available to Private Security Agencies on PSARA website for re-employment in Private Security Agencies.
- **Medical Facilities:** Retired personnel and their spouses receive medical facilities from CGHS/CPMF Hospitals or a medical allowance of ₹1000 per month.

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**ANNEXURE**

- **Risk and Hardship Allowances:** Enhancements have been made to the existing risk and hardship allowances for CAPF personnel deployed in Jammu and Kashmir and Left-Wing Extremism affected districts.
- **Kendriya Police Kalyan Bhandar (KPKB):** Formerly known as the Central Police Canteen, KPKB provides quality products to CAPF personnel at discounted rates through direct negotiations with suppliers.
- **Liberalized Pension Awards (LPA) and Extraordinary Family Pension (EFP):** There are special pension schemes designed for the families of Central Armed Police Forces (CAPF) personnel who suffer death or disability due to operational hazards, ensuring financial security for their dependents.
- **Bharat Ke Veer:** It is an initiative launched by the Ministry of Home Affairs (MHA) to support the families of deceased Central Armed Police Forces (CAPF) personnel. It enables citizens to contribute financially to the families of soldiers who have sacrificed their lives in the line of duty.

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